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**GOVERNMENT OF INDIA,
MINISTRY OF COMMERCE AND INDUSTRY**

PUBLIC NOTICE NO.- 24 (RE-03)/2002-07

NEW DELHI : the 10th September, 2003

In exercise of powers conferred under paragraph 2.4 of the Export and Import Policy, 2002-07 and paragraph 1.1 of Handbook of Procedures (Vol.I), the Director General of Foreign Trade hereby makes the following addition / correction / amendment in the book titled “ Schedule of DEPB Rates”.

I) Product Group : Engineering Product Code : 61

- i) The **value cap** of entry at Sl.No.573 is revised to Rs.56 per kg.

II) Product Group : Chemicals Product Code : 62

After the existing entry at Sl.No.992, the following new entry is inserted.

Sl.No.	Description	DEPB Rate (%)	Value Cap for DEPB Entitlement
993	3,4 Dichloro Aniline	8	-

This issues in Public Interest.

(L. MANSINGH)
DIRECTOR GENERAL OF FOREIGN TRADE

Copy to all concerned.
By order etc.

(SBS Reddy)

